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O.A. 1551/91

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13.8.91

Present. Sh. D. P. Avinashi, counsel for the applicant.

Sh. Ajay Khurana, proxy counsel for Sh. P. P. Khurana, counsel for the respondents.

Id. counsel for the respondents prays for four weeks' time for filing the return. He has taken an adjournment on 25.7.91 for filing the return. However, in the interest of justice he is granted three weeks' time for filing the return. List on 6.9.91.

Deekun
(D. K. Chakravorty)
Member (A)
Counter not filed.

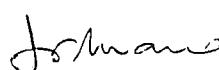
Ram Pal Singh
(Ram Pal Singh)
Vice Chairman (C)

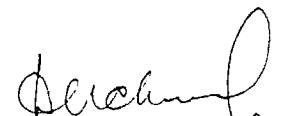
OA 1551/91

6.9.91

Applicant through Shri D.P.Avinashi, Counsel.
Respondents through Shri P.P.Khurana, Counsel.

The learned counsel for the applicant wants to withdraw this application with liberty to take other legal proceedings as advisable under the law. The prayer is allowed. The application is disposed of as withdrawn with no order as to costs.


(J.P.SHARMA)
MEMBER


(D.K.CHAKRAVORTY)
MEMBER